(24)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/316/ (IB)/2017

NAME OF THE PETITIONER(S)

: CK ABRAHAM

NAME OF THE RESPONDENT(S)

: INTEGRATED FINANCE CO. LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. HETTA TO PEI

For Respondents

(Automical & gustay)

ORDER

No representation on behalf of the Petitioner. Counsel for the Respondent present. The **Registry** is directed to send a fresh notice to the Petitioner for his appearance on the next date of hearing. Put up on **29.08.2017 at 10.30 A.M.**

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

ghk